

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 80 OF 2018

Dated : 4th January, 2019

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Rajasthan Rajya Vidyut Utpadan Nigam Ltd.

.... Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhary for R-1 to 3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

ORDER

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents submit that the pleadings are complete.

Submissions made by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents, as stated above, are placed on record.

List the matter for hearing on **08.03.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member